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SLP(Crl.)No. 6936 OF 2001

ITEM No.36

Court No.10

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6936/2001

(From the judgement and order dated 16/08/2001 in CRLA 441/85
of The HIGH COURT OF BOMBAY)

RANGNATH SHAMRAO DHAS & ORS.

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA

Respondent (s)

(With Appln(s). for bail)
(With Office Report)

Date : 04/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s) Mr. S. Muralidhar,Adv.
Mr. Y.S. Shinde,Adv.
Mr. S.K. Sharma,Adv.
Mr Ajay Kumar Jain,Adv.

For Respondent (s) Mr. S.S. Shinde,Adv.
Mr. S.V. Deshpande,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Leave granted.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master